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Declaration of Assets and Liabilities

Year 2025

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I, PRATIMA KUMARI , son/daughter/wife of Lat CHANDRASHEKHAR PRASAD , aged 55 years, belonging to BIHAR VIDHAN SABHA SINOTH

service and presently working as ...A.S.O.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10001-				
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	75/000				200
(III)	Bonds, Debentures and Shares in companies	NIL				
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PST-72PH L-7-C-21000	r			
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	400000/-			*	
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.		Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Anchad Land 8 Accrs 70,000	er '		,	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nic				
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	Amchater House Land 70,00000 Self House 90,0000	7			
v)	Others (such as interest in property)	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

interest in property)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(I) Loans from Banks			
	(ii) Loans from financial institutions	L.J- C Housing Loan	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIT	- 100 m	
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	NIL		

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	H2TPK 0421E	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	KIL	

Personal Detail GPF/CPF/PRAN No. :-BLA-992 Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Signature Pratima Kumari Name of Employee: PRATIMA KUMARI Place: PATANA Designation: A:S:O Department: BIHAR VIDHAN-SABHA, PATINA Date:.....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Pratima Kumari